

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:130
ANSWERED ON:23.07.2001
GROUND HANDLING SERVICES
CHANDRA BHUSHAN SINGH;P. RAJENDRAN

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government have taken any decision to allow private companies to enter ground handling services at the major international airports in the country;
- (b) if so, the details of the major international airports identified for the purpose; and
- (c) the areas identified by the Government for the private companies for the purpose?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a), (b) and (c):- Ground Handling Services are being provided by a private company for quite some time besides the national carriers and self-handling by airlines. However, subsequent to the new Airports Authority of India (General Management, Entry for Ground Handling Services) Regulations, 2000, Airports Authority of India have initiated the process of selection of companies for providing ground handling services in a competitive and efficient manner at Chhatrapati Shivaji International Airport, Mumbai, Indira Gandhi International Airport, Delhi, Netaji Subhas Chandra Bose International Airport, Kolkata, Sardar Vallabh Bhai Patel International Airport, Ahmedabad, Chennai International Airport, Thiruvananthapuram International Airport, Bangalore International Airport, Hyderabad International Airport, and Goa International Airport.